

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce for 1984-85.

Placed in Library See No. LT—8110|84.

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Supply for 1984-85.

Placed in Library, See No. LT—8111|84.

*Detailed Demands for Grants of the Ministry of Planning for—1984-85.*

THE MINISTER OF PLANNING (SHRI Y. B. CHAVAN) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Planning for 1984-85.

Placed in Library. See No. LT—8112|84.

*Annual Report etc. of the Indian Standards Institution, New Delhi for 1982-83*

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : I beg to lay on the Table.

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Standards Institution, New Delhi, for the year 1982-83 along with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Standards Institution, New Delhi, for the year 1982-83.

Placed in Library, See No. LT—8113|84.

*Detailed Demands for Grants of the Ministry of Information and Broadcasting for 1984-85.*

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND

BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting for 1984-85. (Placed in Library, See No. LT-8114|84).

*National Oilseeds and Vegetable Oils Development Board Rules, 1984 ; Notification under the Essential Commodities Act 1955 ; Annual Report etc. of the Kerala Agro-Industries Corporation Limited, Trivandrum for 1979-80 ; the Maharashtra Agro-Industries Development Corporation Limited, Bombay for 1982-83, the National Federation of Labour Cooperatives Limited, New Delhi for 1982-83 etc. etc.*

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : I beg to lay on the table :

(1) A copy of the National Oilseeds and vegetable Oils Development Board Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 207 (E) in Gazette of India dated the 8th March, 1984, under section 20 of the National Oilseeds and Vegetable Oils Development Board Act, 1983. (Placed in Library. See No. LT-8115/84).

(2) A copy of Notification No. G.S.R. 82 (E) Hindi and English versions) published in Gazette of India dated the 28th February, 1984 containing Order indicating the supplies of fertilisers to be made by domestic manufacturers of fertilisers to various States/Union Territories/Commodity Boards during the period 1st October, 1983 to 31st March, 1984, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. (Placed in Library See No. LT—8116/84).